

regional imbalances and creating a smooth impetus in representative areas;

(b) if so, what are the details of the proposed scheme;

(c) whether some districts have also been identified for implementing this scheme;

(d) whether any survey has also been conducted; and

(e) if so, what is the outcome of the survey so conducted?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI):

(a) Government concern for correcting existing regional imbalances and for taking steps to prevent fresh imbalances dates back to the inception of planned development in the country. This approach has resulted in drawing up special programmes according to the conditions of each State, such as the Hill Areas and Tribal Areas Development Programme, the Drought Prone Area Programme, Command Area Development Programme, the Minimum Needs Programme, incentive schemes for the industrially backward districts etc.

Apart from these schemes, the formula for distribution of Central assistance is weighted in favour of those States whose per capita income is below the national average. Central assistance is also allocated for special problems.

(b) to (e) In view of (a), these questions do not arise.

205. [Transferred to the 17th June, 1980].

States' draft proposals for the Sixth Five Year Plan

206. **SHRI DHARAMCHAND JAIN:** Will the **MINISTER of PLANNING** be pleased to state:

(a) whether it is a fact that the Planning Commission has asked the States to send their draft proposals for the Sixth Five Year Plan;

(b) whether it is also a fact that the Commission has also impressed upon the States that the size of the Sixth Plan would depend on their capacity to raise additional resources; and

(c) whether Government have examined the feasibility of raising resources by ways other than fresh taxation such as gearing up the administrative machinery to recover tax arrears, and constant review of plan proposals?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI):

(a) Yes, Sir.

(b) The State Governments have been informed that while attempt will be made to maintain the tempo of Central assistance for the State's Plans, they have also been requested to restrain non-plan expenditure, improve receipts and to raise more internal resources through fresh measures so as to accelerate the pace of development in the States.

(c) All possibilities of mobilising resources for the Five Year Plan—1980—85, including tightening of the administrative machinery to recover tax arrears etc. are being explored.

Publication of plan document

207. **PROF. RAMLAL PARIKH:** Will the **MINISTER of PLANNING** be pleased to state:

(a) what was the period of each Five Year Plan;

(b) whether it is a fact that the Document for each Five Year Plan was published much later after the beginning for the Plan period;

(c) if so, what is the exact position for each plan regarding the timing of publication of the plan Document;

(d) by when the Sixth Five Year Plan Document is likely to be finalised and published; and

(e) what measures are being taken to ensure that the future Plan Documents are available before the Plan period begins?

THE MINISTER OF PLANNING
(SHRI NARAYAN DUTT TEWARI):

(a) A statement is attached.

(b) Yes, Sir.

(c) Position is indicated in the attached statement.

(d) For the new Sixth Plan (1980—85), efforts are being made to complete the draft plan document by the end of the year for consideration by the National Development Council

soon thereafter. The Annual Plan for the current year, which is the first year of the new Plan, is being prepared having regard to the priorities of the Government and with the object of dovetailing it in the Five Year Plan.

(e) It has been the practice to get a draft Five Year Plan considered by the Cabinet and the National Development Council and to prepare the final Plan thereafter. Steps are, therefore, initiated two years in advance of the period of the Plan to prepare the Five Year Plan. It will be Government's endeavour to ensure that work on future plans is initiated well in advance of the period of the Plan.

Statement

Publication of Five Year Plans

Plan	Period of the Plan	Publication of draft plan	Publication of final Plan
First Plan	1951-52—1955-56	July 1951	March 1953
Second Plan	1955-56—1960-61	Feb. 1956	June 1956
Third Plan (Annual Plans)	1961-62—1965-66 1966-67—1968-69	June 1960	Aug. 1961
Fourth Plan	1969-70—1973-74	March 1969	July 1970
Fifth Plan:	1974-75—1977-78 (terminated in 4 years).	July 1974	Oct. 1976
Sixth Plan (Draft) (Revised Draft)	1978-79—1982-83	April 1978	
Seven	1980-81—1984-85	Dec. 1979	

Report of the National Transport Policy Committee

208. SHRI SANTOSH KUMAR SAMU: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the National Transport Policy Committee has submitted its report to the Government;

(b) if so, what are the salient features of the report; and

(c) what action Government have taken thereon?

THE MINISTER OF PLANNING
(SHRI NARAYAN DUTT TEWARI):

(a) Yes, Sir.

(b) Salient features of the Report may be seen in the part entitled "Conclusions" of the Report, copies of which have been placed in the Library of the Parliament.

(c) The recommendations of the Committee are under examination by the Government.